

ning Commission. As regards the former, the project authorities have not yet obtained the necessary environmental clearance from the Ministry of Environment and Forests. The other project, Ghatghar Pump Storage Scheme also is pending due to non clearance from the forest angle. The case for clearance of about 68 hectares of forest land is still being processed by the Govt. of Maharashtra.

- (2) At present a project of the Railways for the construction of a 840 kms new railway line from Roha to Mangalore (West Coast Railway Line) is pending for clearance of the Planning Commission. The railway line covers the States of Maharashtra, Goa and Karnataka and is estimated to cost Rs. 970 crores. Of this project, sections between Karwar to Madgaon and Mangalore to Udupi have already been sanctioned by the Planning Commission. At the instance of the Planning Commission, the Railways have recently submitted a Report updating the costs and benefits, which is under examination.
- (3) Maharashtra Rural Water Supply and Environmental Sanitation Project, proposed to be posed for World Bank assistance, has been received in the Planning Commission from the Department of Rural Development for examination/clearance from funding angle. The project is under examination.

Scholarship to Foreign Students

6888. SHRI MULLAPPALY RAMACHANDRAN: Will the PRIME MINISTER be pleased to state:

(a) whether there is any schemes under which scholarship to study in Indian Universities is granted to foreign students;

(b) whether mutual agreements for exchange of students is existing with any country; if so, the details thereof;

(c) whether Government have introduced any scholarship scheme for Sri Lankan students;

(d) if so, the details thereof; and

(e) the estimated annual expenditure for this scheme?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) and (b). Yes, Sir. Scholarships are offered to foreign students to study in Indian Universities under various schemes. Under the Cultural Exchange Programmes (CEPs), Agreements with fifty three countries exist for mutual exchange of students on scholarships. Names of the schemes and names of the countries with whom Cultural Exchange Programmes exist are given in Statement-I below.

(c) and (d). Yes, Sir. Since 1988-89, a new scholarship scheme has been introduced under which 50 scholarships are offered to Sri Lankan students, the details of which are presented in statement-II below. Sri Lankan students are also being offered scholarships under some of the schemes mentioned in reply to parts (a) and (b).

(e) The expenditure incurred under various scholarship schemes for foreign

nationals during 1989-90 is approximately Rs. 170 00 lakhs which includes about Rs. 4.00 lakhs on Sri Lankan students.

STATEMENT-I

I. Names of the schemes under which scholarships are being offered to foreign students:

- (1) General Cultural Scholarship Scheme
- (2) Commonwealth Scholarship/ Fellowship Plan
- (3) Scholarships under Cultural Exchange Programmes
- (4) Reciprocal Scholarship Scheme
- (5) Scholarships under Commonwealth Education Cooperation Plan-Training of Craft instructors.
- (6) Special Indian Scholarship to African nationals to mark 'Africa Day' in memory of late Dr. Amilcar Cabral'
- (7) Dadoo Naiker Scholarship to one South African student of Indian origin.
- (8) T.C.S of Colombo Plan-Scholarships
- (9) Scheme of scholarship for the nationals of Bangladesh
- (10) Scheme of Scholarship for the nationals of Sri Lanka
- (11) Scheme of Scholarship for the nationals of Angola (one time scheme only).

II. Names of the countries with whom

Cultural Exchange Programmes exist are:

Algeria, Afghanistan, Australia, A.R.E. (Egypt), Belgium Baharin, Bulgaria, Cyprus, Czechoslovakia, D.P.R.K. (north Korea), Ethiopia, Fed. Rep. of Germany, France Ghana, Greece, Hungary, Italy, Iraq, Iran, Jordan, Japan, Kenya, Maldives, Mongolia, Malaysia, Mauritius, Mexico, Netherlands, Nigeria, Norway, I.D.R.Y. (S. Yemen). Poland, Phillipines, Pakistan, Rawanda, Senegal, Somalia, Spain, Syria, South Korea, Sudan, Sri Lanka, Sweden, Thailand, Turkey, Tunisia, Uganda, USSR, Vietnam, Y.A.R. (North Tyeme), Yugoslavia, Zimbabwe, Zaire.

STATEMENT-II

Scheme of Scholarship for the Nationals of Sri Lanka

Fifty scholarships are offered to Sri Lankan nationals each year under the 'Scheme of Scholarship for the nationals of Sri Lanka'. The scheme was introduced in the year 1988-89 and the Ministry of External Affairs is financing the scheme. The details of the scheme are as under:

(a) *Value of scholarship*

- (i) Rs. 750/- per month for undergraduate studies
- (ii) Rs. 900/- per month for post-graduate studies

(b) *Contingent allowance*

- (i) Rs. 2000/- in the first year of study and Rs 1500/- in the subsequent years for undergraduate students.

- (ii) Rs. 2500/- in the first year of study and Rs. 1500/- in the subsequent years for post-graduate students.
- (c) Thesis and dissertation charges up to a limit of Rs. 1500/-
- (d) Study tour expenses upto a limit of Rs. 1000/-
- (e) Medical expenses as certified by the Medical Officer of the University/Institution.
- (f) House rent upto a limit of Rs. 500/- to those students who have not been provided with hostel accommodation.
- (g) All compulsory fees (excluding hostel charges & caution deposits)
- (h) Air passage cost from Sri Lanka to Madras and 1st class rail fare from Madras to the place of study and back.

Applications for scholarships are invited through the High Commission of India, Colombo, and only those students are considered for award of scholarship who are recommended by the Government of Sri Lanka to the Indian High Commission.

National Forest Fund

6889. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the scheme for which the Government propose to utilise the recently set up National Forest Fund;

(b) the sources that contribute to the National Forest Fund;

(c) the amount of money Government propose to raise annually towards this fund; and

(d) how does the Government propose to distribute the benefits of this Fund to various States/Union Territories?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI MANEKA GANDHI): (a) to (d). There is no proposal to set up National Forest Fund. Details regarding a fund for afforestation have not been finalised.

National Zoological Park

6890. SHRI SANAT KUMAR MANDAL: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether there is a high casualty of inmates the capital's National Zoological Park, due to the lack of modern facilities to attend to the sick; and

(b) if so, steps taken to meet this situation and provide modern facilities to attend to the sick?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI MANEKA GANDHI): (a) and (b). The rate of casualty of inmates in the National Zoological Park, Delhi is not high as compared to other zoos in the country. The quality of food, water, living conditions and medical facilities is being improved in the zoo in order to ensure better longevity of the inmates.

Schemes of Gujarat Pending Clearance

6891. SHRI PRAKASH KOKO BRAHMBHATT: Will the PRIME MINISTER be pleased to state:

(a) whether Government of Gujarat has